

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 27th October, 1979.

NOTIFICATION
INCOME TAX

No.3045(F.No.203/112/79-ITA,II): It is hereby notified for general information that the institution mentioned below has been approved by the prescribed authority by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category 'University; subject to the following conditions:-

- (i) that the Bhavnagar University, Bhavnagar will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/animal husbandry/fisheries & medicines).
- (ii) That the said University will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms and as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

BHAVNAGAR UNIVERSITY, BHAUNAGAR.

This notification is effective for a period of 3 years from 13.7.1979 to 12.7.1982.

Sd/-
(J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (I.T. & Audit)/Investigation/RS&P, New Delhi.
3. Directorate of D&MS (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their D.M.No.1/209/79-RA dated 21.9.1979.
5. The Registrar, Bhavnagar University, Bhavnagar-364002, Gujarat, in continuation of this Deptt's letter of even number dated 13.8.79.
6. Comptroller & Auditor General of India. (40 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi.

AUTHORISED FOR ISSUE

Sd/-
(J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

S. Bhatnagar
ASSISTANT DIRECTOR OF INSPECTION (RS&P) No.CC/ITAI/2902/688/RSP/79